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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/14/2016  
NAME OF THE PETITIONER(S) : S.Ganesh and Another  
NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|--|---------------------|---|
| 1. | S. MUKUNDAN<br>Counsel representing<br>C.D. MULHER KAR,<br>Advocate, New Delhi | For Respondent No.1 |   |
| 2. | C. PRASANNA VENKATESH  | for Petitioner      |  |

**ORDER**

Shri C Prasanna Venkatesh, counsel for petitioner present. Shri S Mukundan, representing counsel for R1 present. During the previous hearing a suggestion was floated from the Bench that both the parties should make efforts to sort out the dispute. Counsel for respondents has made some efforts and stated that he will give in writing the outlines of his proposal and serve copy of the same to the other side. The other side is in turn directed to file his response before the next date of hearing by serving a copy to the counsel for respondents. Put up on 23.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)